

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1670
TO BE ANSWERED ON JULY 29, 2021

IMPLEMENTATION OF PM SVANIDHI SCHEME

NO. 1670. DR. PRITAM GOPINATHRAO MUNDE:
SHRI RAHUL RAMESH SHEWALE:
SHRI GIRISH BHALCHANDRA BAPAT:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:-

- a) whether the Street Vending Act, 2014 has been implemented in all the States and Union Territories and if so, the details thereof;**
- b) whether the Union Government has implemented PM Street Vendor's Atma Nirbhar Nidhi (PM SVANidhi) Scheme fully funded by the Ministry for the benefit of street vendors and if so, the details thereof;**
- c) the criteria adopted for the Union Government to identify the eligible vendors;**
- d) the number of people benefited under the scheme in Maharashtra, particularly in Mumbai and Pune;**
- e) the funds allocated for implementation of the scheme to Maharashtra;and**
- f) the present status of implementation of the scheme in Maharashtra, particularly in Mumbai and Pune?**

...2/-

ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING & URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

(a): The Street Vendors (Protection of Livelihood and Regulation of Street Vending) Act, 2014 is implemented by respective States/ Union Territories (UTs) by framing their respective Rules, Scheme, Bye-laws and Plan for Street Vending. So far, Rules under the Act have been notified by all the States/ UTs. Scheme has been notified by all the States/ UTs except Lakshadweep and Ladakh. Meghalaya has its own Street Vendors Act, 2014.

(b):Yes, Sir. Ministry of Housing and Urban Affairs is implementing Pradhan Mantri Street Vendors' Atma Nirbhar Nidhi Scheme (PM SVANidhi) since June 01, 2020 to facilitate working capital loan of upto ₹10,000 of 1 year tenure to Street Vendors, vending in urban areas, to resume their businesses, adversely impacted by the pandemic. On prepayment or repayment, they are eligible for an enhanced working capital loan of upto ₹20,000 and ₹50,000 in the second and third tranches respectively. In addition, 'SVANidhi se Samriddhi' initiative, designed to build safety net for the beneficiaries' families by linking them to existing socio-economic welfare schemes of Government of India. It was launched in January 2021 for 125 select cities.

As on July 26, 2021, 43.1 lakh loan applications have been received, out of these 25.2 lakh loans have been sanctioned and 22.7 lakh loans amounting to ₹2,243 crore have been disbursed. In addition, Socio-economic profiling of 5.1 lakh beneficiaries along with their family members has been completed and 1.5 lakh scheme benefits have been extended.

(c): Street Vendors engaged in vending in urban areas as on or before March 24, 2020 are eligible for benefit under PM SVANidhi Scheme.

The eligible vendors are identified as per following criteria:

- (i) Street vendors in possession of Certificate of Vending / Identity Card issued by Urban Local Bodies (ULBs);**
- (ii) The vendors, who have been identified in the survey but have not been issued Certificate of Vending / Identity Card;**
- (iii) Street Vendors, left out of the ULB led identification survey or who have started vending after completion of the survey and have been issued Letter of Recommendation (LoR) to that effect by the ULB / Town Vending Committee (TVC); and**
- (iv) The vendors of surrounding development/ peri-urban / rural areas vending in the geographical limits of the ULBs and have been issued Letter of Recommendation (LoR) to that effect by the ULB / TVC.**

(d): In Maharashtra, as on July 26, 2021, loans have been disbursed to 1.6 lakh street vendors amounting to ₹164 Crore. In Mumbai and Pune,

loans have been disbursed to 6,395 and 6,169 Street Vendors respectively.

In addition, socio-economic profiling of 14,094 beneficiaries along with their family members has been completed and 7,998 scheme benefits have been extended in Maharashtra. Mumbai and Pune are not part of 125 cities where 'SVANidhi se Samriddhi' is being implemented

(e): PM SVANidhi is a Central Sector Scheme.

(f): In Maharashtra, as on July 26, 2021, 4.2 lakh loan applications have been received, out of these 1.9 lakh loans have been sanctioned and 1.6 lakh loans have been disbursed. In Mumbai, 21,527 loan applications have been received, out of these 8,526 lakh applications have been sanctioned and 6,395 loans have been disbursed. In Pune, 12,107 loan applications have been received, out of these 6,946 lakh loans have been sanctioned and 6,169 loans have been disbursed.
